

## PRESCRIBED FORMAT

<b>Form.1</b>									
<b>List of cases E-filed during the month of January, 2022</b>									
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

<b>Form.2</b>							
<b>List of cases in which e-payment of Court Fee was made during the month of January, 2022</b>							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

<b>Form.3</b>							
<b>List of cases in which Electronic Service of Process has taken place during the month of January, 2022</b>							
<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>	<b>(8)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	--	--	--	--	-
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--	-

<b>Form.4</b>						
<b>List of total no. of cases randomly allocated during the month of January, 2022</b>						
<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of Cases randomly allocated)</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	--	--	--	--
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--



**Form.6****Contested commercial cases disposed during the month of January, 2022**

<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name vs Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)</b>	<b>Date of Decision</b>	<b>Days for Disposal</b>	<b>Nature of disposal (Contested / Settled)</b>	<b>Date of execution of decree</b>	<b>Number of days for execution of decree from date of decision</b>	<b>Act Section</b>
1	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	-	-	-	-	-	-	-	-	-	-	-

\*N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP)

**Form.7**  
**Summary of Commercial Cases during the month of January, 2022**

<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1<sup>st</sup> day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	52	1	0	53
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	177	4	3	178

**REGISTRAR (JUDICIAL)**